

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati, the 9<sup>th</sup> November, 2018

No.HC.VII-167 (Pt.-IV)/2014/6400/A.### Shri Liansangzuala, Addl. District and Sessions Judge-cum-CPC, Aizawl (Mizoram) is **exempted** from attending the training programme, on the recent applications developed and launched by the eCommittee, scheduled to be held **on 10 – 11 November, 2018 in the Delhi Judicial Academy, New Delhi** .

No.HC.VII-167 (Pt.-IV)/2014/6401/A.### Shri Ashok Kumar Nath, Sheristadar, O/o the District & Sessions Judge, East Sessions Division, Tezu (Arunachal Pradesh) is **exempted** from attending the training programme, on the recent applications developed and launched by the eCommittee, scheduled to be held **on 10 – 11 November, 2018 in the Delhi Judicial Academy, New Delhi** .

By order,  
Sd/- Dhruwad Kashyap Das  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-IV)/2014/6402 - 6416/A dated 09.11.2018

Copy forwarded for information and necessary action to:

1. The Director, Delhi Judicial Academy, New Delhi
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar
4. The Accountant General (A&E), Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information (in reference to Notification No. HC.VII-167(Pt.-IV)/2014/6201/A, dated 1<sup>st</sup> Nov., 2018)
5. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun. He / she is requested to inform the concerned officer / staff of his / her respective State accordingly.
8. The District & Sessions Judge, Aizawl.
9. The District and Sessions Judge, East Sessions Division, Tezu.
10. Shri A. Ramesh Babu, Member (Human Resources), eCommittee, Supreme Court of India.
11. Shri Liansangzuala, Addl. District and Sessions Judge, Aizawl
12. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
13. CA to the Registrar General, Gauhati High Court, Guwahati.
14. Shri Ashok Kumar Nath, Sheristadar, O/o the District & Sessions Judge, East Sessions Division, Tezu, Arunachal Pradesh.
15. Office file.

  
**Registrar (Judicial)**